

IN THE HIGH COURT OF JHARKHAND AT RANCHI

[Civil Miscellaneous Appellate Jurisdiction]

A.C. (S.B.) No. 01 of 2017

Md. Nazir Ansari Appellant(s)

Versus

District Superintendent of Education, Pakur & Ors.... Respondent(s)

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CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through :-Video Conferencing)

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For the Appellant(s) : Mr. Bharat Kumar, Advocate.

For the Respondents-State : Mr. Praveen Akhouri, S.C. Mines I

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08 / 11.09.2020. Heard learned counsel for the appellant and learned counsel for the respondents.

Learned counsel for the appellant has submitted that State is not filing counter-affidavit even after direction passed by this Court.

Learned Standing Counsel Mines-I has submitted that he has been recently appointed in the panel of the State, as such, he could not comply the previous order dated 12.06.2020 and will file counter-affidavit.

Accordingly, list this case after four weeks.

Let name of learned counsel for the State, Md. Shamim Akhtar be replaced in the 'Cause List' by Mr. Praveen Akhouri, learned S.C. Mines I for the State.

(Kailash Prasad Deo, J.)

Sandeep/R.S.